THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) There are presently no teams in these two disciplines.

- (b) and (c). Inclusion of Kho-Kho as a discipline has been announced only recently and regarding Malkhamb, it is yet to be done.
- (d) Process of constitution of teams will be taken up after the Railways get affiliation with the Kho-Kho Federation of India. In the meantime players already on the rolls of Railway will be identified and process for recruitment of others will be initiated. It is presently not possible to give any time frame.

[English]

Electrification of Railway Lines

735. SHRI DHARMANNA MONDAYYA SADUL: Will the PRIME MINISTER be pleased to state:

- (a) the percentage of electrification of the railway lines under the Central Railway as on December, 1995;
- (b) whether the progress in this regard has been slow during the last three years;
 - (c) if so, the reasons therefor; and
- (d) the action proposed to be taken to fully electrify this Zonal Railways?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SURESH KALMADI): (a) 48.70%. (Out of total of 6051 Route Kilometre of Broad Gauge on Central Railway, 2947 Route Kilometre is electrified.)

- (b) No, Sir.
- (c) Does not arise.
- (d) Electrification of railway tracks on Indian Railways is a continuous process. Electrification projects are undertaken on techno-economic merits and operational requirements on a network basis so as to give through electrification characteristics. As electrification projects are capital intensive, only those broad gauge routes over which the traffic density is high and the return on investment is not less than the minimum prescribed, are considered for electrification.

Construction of Stadia

736. SHRIMATI CHANDRA PRABHA URS: Will the PRIME MINISTER be pleased to state:

- (a) whether the Government have released any amount for the construction of Taluka level stadia in Mysore district during 1995-96; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTHAFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK): (a) No, Sir.

(b) Does not arise.

Foreign Assistance for Primary Education

737. DR. K.D. JESWANI : Will the PRIME MINISTER be pleased to state :

- (a) the total amount of foreign financial grants extended to the Union Government, State Government and Union Territories during the Eighth Five Year Plan upto the financial year ended March 31, 1995 for primary education in the Government schools; and
- (b) by which year the Indian Government will be able to achieve the target of Universal primary education in the whole country?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF EDUCATION) (DR. KRUPASINDHU BHOI): (a) The total amount of foreign financial grant extended to the Union Government, State Governments/Union Territories' during 8th Plan upto 31st March, 1995 for primary education is about Rs. 209.90 crores.

(b) The National Policy on Education envisages provision of free and compulsory education of satisfactory quality to all children below the age of 14 years before the 21st century.

[Translation]

NSIC Maharashtra

- (a) whether financial service scheme of the National Small Scale Industries Corporation is running in Maharashtra; and
- (b) if so, the details of the criterion opted for receiving the grants by the entrepreneurs in the State?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF SMALL SCALE INDUSTRIES AND AGRO AND RURAL INDUSTRIES (SHRI M. ARUNACHALAM): (a) Yes, Sir. It is being operated in Maharashtra through the Regional Office of the Corporation at Bombay.

- (b) No grants are being given to the entrepreneurs. The Corporation is offering the following four financial services:
 - (a) Raw material assistance: NSIC arranges to provide raw material on credit as per specific need and requirement of the small scale units for a maximum period of 90 days.
 - (b) Bills financing: Bills drawn by small scale units for the supplies made to the reputed and well established enterprises and duly accepted by them are financed/discounted by NSIC for a maximum period of 90 days.
 - (c) Working capital finance: Finance for augmenting working capital of viable and well managed units, on selective basis in case of emergent requirements, to enable them to pay off their purchases of consumable stores and spares and production related overheads particularly electricity bills, statutory dues, etc.
 - (d) Export development finance: Finance for export development to export oriented units for meeting their emergent requirements. Pre and post shipment finance shall also be provided to such units at usual terms and conditions.

[English]

Backlog Quota for SCs/STs

739. SHRI B.L. SHARMA PREM: Will the PRIME MINISTER be pleased to state:

- (a) the overall backlog in filling up the posts against SC/ST quotas by the Central Government category-wise as on January 1, 1995 and 1996; and
- (b) the special measures taken or proposed to be taken to clear this backlog?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) and (b). The information regarding backlog as on January 1, 1995 and 1996 is not centrally available. However, a Special Recruit-

ment Drive was launched in April, 1995 for filling the backlog vacancies reserved for SC/ST as on 1.4.1995. The categorywise vacancies identified for this purpose in the Central Government are as follows:

		SC	ST
(i)	Group 'A'	489	482
(ii)	Group 'B'	595	459
(iii)	Group 'C'	5327	5158
(iv)	Group 'D'	1283	2372

Recruitment action in respect of the above vacancies is in progress.

Strength of IAS/IPS

740. SHRI SYED SHAHABUDDIN: Will the PRIME MINISTER be pleased to state:

- (a) sanctioned cadre strength, of the IAS and the IPS as on January 1, 1996 State-wise;
- (b) break-up of each cadre, grade-wise, among duty posts and the deputation, training and leave reserves, with the pay-scale attached thereto;
- (c) the number of IAS and IPS officers on deputation to the Central Government as on January 1, 1996. State-wise:
- (d) whether there has been a demand for upgradation of scales of pay; and
 - (e) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRIMATI MARGARET ALVA): (a) and (b). The sanctioned strength of the IAS and the IPS along with the various reserves is enclosed in Statements! and II respectively. The break-up of senior duty posts of various cadres gradewise in the IAS and IPS is enclosed in the Statements III and IV respectively.

(c) The number of IAS and IPS officers on deputation to the Central Government is enclosed in *Statements* V and VI respectively.